

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.06.2024

ORDER NO. 86 of 2024


Hon'ble President is pleased to order the sitting commencing from **01.07.2024** to **30.09.2024** for **CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.07.2024 to 30.09.2024	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:


1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Santosh Kumar Tiwari)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024/Part – II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.06.2024

ORDER NO. 87 of 2024

Hon'ble President is pleased to order the sitting commencing from **01.07.2024** to **30.09.2024** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.07.2024 to 30.09.2024	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Santosh Kumar Tiwari)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.06.2024

ORDER NO. 88 of 2024


Hon'ble President is pleased to order the sitting commencing from **01.07.2024** to **30.09.2024** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.07.2024 to 30.09.2024	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Single Member Bench matters

Note:


1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Santosh Kumar Tiwari)
Deputy Registrar

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Deputy Registrar